

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH; JODHPUR**

ORIGINAL APPLICATION NO. 162/2010

Date of order: 21.12.2010

CORAM:

HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER

Prakash Chandra Bothra S/o Shri Chintamani Dass, aged about 58 years, b/c Oswal, R/o 208, Dhani Bazar, District Barmer, Office Address: HO Churu (Postal Dept), Dist. Churu – Employed on the post of SPM.

Mr. S.P. Singh, counsel for applicant.

...Applicant.

VERSUS

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Tar Bhawan, New Delhi.
2. Chief Postmaster General, Rajasthan Circle, Jaipur.
3. The Director, Postmaster General, Western Region, Jodhpur – 342001.
4. Superintendent of Post Offices, Barmer Division, Barmer – 344001.

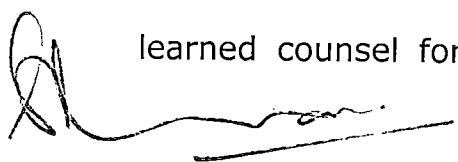
... Respondents.

Mr. M. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

ORDER (Oral)

The learned counsel for the applicant first made a prayer that he would like to file a rejoinder to the reply written statement submitted by the respondents.

2. However, during the course of brief arguments, the learned counsel for the respondents pleaded that this O.A. is

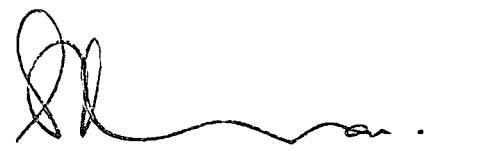


premature, but also conceded that the revision petition filed by the applicant after the rejection of his initial appeal against his punishment orders is still pending for a long time for its consideration by the Chief Postmaster General, Rajasthan Circle, Jaipur, after it having been forwarded to the Circle Office on 09.11.2009.

3. The learned counsel for the applicant concedes that if the applicant is given liberty to approach this Tribunal once again in case of adverse orders, he can await the orders passed by the Chief Postmaster General, Rajasthan Circle, Jaipur, on his revision petition.

4. In the result, it appears that this Original Application is premature, and the applicant is allowed liberty to approach this Tribunal again, if the revision petition filed by him is dismissed against his interest. On the other hand, the respondent no. 2 / Chief Postmaster General, Rajasthan Circle, Jaipur, or any other authority below him who is competent to pass the orders on the said revision petition, is directed to pass appropriate orders on the revision petition filed by the applicant, within a period of two months from the date of receipt of a copy of this order.

5. With these directions, the Original Application stands disposed of. No order as to costs.



(SUDHIR KUMAR)
MEMBER (ADMINISTRATIVE)

दिनांक 5/1/16 के आदेशानुसार
मेरी उपस्थिति में दिनांक 12/1/16
को भाग-II व III सफ़्त किए गए।

अनुपम अधिकारी
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर न्यायपीठ, जोधपुर